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a hurdle in the way of effective functioning of A.I.R. Stations or Doordarshan Kendras?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUM GIRIJA VYAS): (a) and (b) Generally, programme production and presentation staff, such as Programme Executives, Producers, Announcers, reader-cum-Translators, Transmission Executives know the languages/dialects of the State of a Station/Kendra. Local talent is also utilised whenever necessary. In respect of the management staff at higher levels, they have All India transfer liability and knowledge of the regional language is not essential. However, while posting these officers to different Kendras. their knowledge of regional language and culture is kept in view.

328. [Transferred to 30 July. 1991]

## प्रमार भारतीय विधेयक

५29. श्री शंकर दयाल सिंह: सूचना स्रौर प्रसारण मंत्री यह की प्रपा करेंगे कि

- (क) क्या सरकार प्रसार विधेयक के संबंध में कोई कदम उठाने का विचार रखती है;
- (ख) प्रदिहां तो उसका क्या है ग्रीर इस संबंध में ग्रावश्यक कार्य-वाही ऋब ने यातम्भ कर दी जाएगी: ग्रीर
- (ग) यदि नही कारण हैं ?

युचना ग्रीर प्रसारण संवालय में उप मंत्री (कु । गिरिजा व्यास): (क) मे (ग) प्रमार भारती (भारतीय प्रमारण निगम) विधेयक. 1989 लोक सभ में 29 दिसम्बर, 1989 को पेश किया गया था। संसद के दोनों सदनों द्वारा पारित कर दिए जाने के बाद, दिनांक 12 सित-म्बर, 1990 की राष्ट्रपति ने इसे स्वीकृति

Written Answers

श्रिधिकांश ग्रनिवार्य कार्यपूरे नहीं हुए हैं। सरकार प्रसार भारती की स्थापना करने तथा इलक्टानिक माध्यमो के बीच स्पर्धा शुरू करने के लिए वचनबद्ध है।

## One-rank-one-pension for men

330. SHRI M. A. BABY: Will the Minister of DEFENCE be pleased to

- (a) whether Government have decided to enhance the pension for exservicemen on the basis of "one-rankone pension"; and
- (b) if so, when the decision is likely to be implemented?

THE MINISTER  $\mathbf{OF}$ DEFENCE (SHRI SHARAD PAWAR): (a) and (b) A scheme for the grant of an adhoc exgratia increase in pension Armed Forces personnel below officer rank who retired before 1-1-1986 was approved by the Government 1-11-1990. The next Government considered the matter but deferred deci sion on the issue. The entire matter shall be reviewed, taking the financial. legal and other related aspects view.

## Modification of industrial policy for rapid growth

SHRI PARVATHANENI UPENDRA: Wijl the PRIME MINIS-TER be pleased to state:

- (a) whether there is a proposal to modify the existing industrial policy to ensure rapid industrial growth: and
- (b) if so, the details of the study undertaken by Government in this regard?

THE MINISTER OF STATE IN MINISTRY OF INDUSTRY (SHRI P. J. KURIEN)